

National Company Law Tribunal

Allahabad Bench

CP NO. 140 / ALD / 2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2017

NAME OF THE COMPANY: MIS Assoc (India) Ltd vs MIS Shashi Oils and
Fats Pvt Ltd

SECTION OF THE COMPANIES ACT: 7 of I & B code of 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	ABHISHEK ANAND	ADVOCATE	PETITIONER	<i>Abhishek</i>
<u>2.0.</u>				

C.P. No. 140/ALD/2017

Advocate, Shri Abhishek Anand for the applicant/ Financial Creditor. The present petition is filed under Section 7 of the I & B Code.

The Registry is directed to make scrutiny of the case and to submit its report to this Adjudicating Authority. A formal notice as per the settled practise under the I & B Code be issued to the Corporate Debtor Company. The matter is fixed for hearing on 6th November, 2017.

The matter be listed on 6th November, 2017.

Date: 24/10/2017

Typed by
P.K.Jyoti

Sd
H.P. Chaturvedi, Member(Judicial)